

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.07.2021 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:25 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1482 of 2019	Concast Steel & Power Ltd. (In Liquidation) Vs. MSTC Ltd.	R. Sudhinder	Pallavi Pratap Saikat Sarkar-R1

10:30AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders (For Renewal of FDR)

2.	Competition. App. (AT) No. 87 of 2018	Pushpa M Vs. CCI & Ors With	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2
3.	Competition. App. (AT) No. 88 of 2018	Jainuddin Thanawala Vs. CCI & Ors With	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2 Mohit Gouri-R3 Deeksha Manchanda-R4
4.	Competition App. (AT) No. 89 of 2018	Joeb Thanawala Vs. Competition Commission of India & Ors. With	Ravisekhar Nair	Avinash Sharma Abhijeet Sinha-R2
5.	Competition App. (AT) No. 90 of 2018	Geep Industries (India) Pvt. Ltd. Vs. Competition Commission of India & Ors.	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2
6.	Competition. App. (AT) No. 78 of 2019	Jaiprakash Associates Ltd. Vs. Competition Commission of India & Anr.	Ruchi Khanna	Ranjan Sardana

For Orders (Defects not cured)

7.	Comp. App. (AT) (Ins) No. of 2021 E-filing No. 9910110/01565/2021	Charanjeet Singh Vs. Manoj Kumar & Anr.	Saurabh Kalia	
8.	Comp. App. (AT) No. of 2021 E-filing No. 9910110/01391/2021	Kamboj Electrotech Pvt. Ltd. Vs. Union of India & Ors.	Saurabh Kalia	
9.	Contempt Case (AT) No. of 2021 in Comp. App. (AT) No. 267 & 278-308 of 2018 E-filing No. 9910110/00974/2021	Shyam Murari Nigam Vs. Adarsh Buildestate Ltd. & Ors.	Dr. M. k. Pandey	

For Directions

10.	Comp. App. (AT) (Ins) No. 154 of 2021	Sanjay Gupta Vs. Amit Jain Resolution Professional of Neesa Leisure Ltd & Ors.	Garvit Khandelwal	Niharika Sharma Amit Jain-RP Dinkar Singh-R2
11.	Comp. App. (AT) (Ins) No. 417 of 2021	Suresh Gogia Vs. Prabudhha Sarkar & Anr.	Deepak Joshi	Asmita Chaudhary-R1 Amarpal-RP

For Admission (After Notice)

12.	Comp. App. (AT) No. 124 of 2020	Meenachil Hotels & Resorts Pvt. Ltd. Vs. Abraham Reji & 14 Ors.	Philip Mathew	Umayaparvathi N Hema Srinivasan-R1 & R2
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For Hearing

13.	Comp. App. (AT) (Ins) No. 495 of 2019 Part Heard	Asset Reconstruction Company (India) Ltd. Vs. Mohammadiya education Society With	Shafiq Ahmeds	Ayush Sharma Shivya Pachaur Rajshree Chaudhary Pawanshree Agarwal
14.	Comp. App. (AT) (Ins) No. 496 of 2019 Part Heard	Asset Reconstruction Company (India) Ltd. Vs. Mohammed Vaziruddin Educational Society.	Karan Malhotra	Ayush Sharma Shivya Pachaur Rajshree Chaudhary Pawanshree Agarwal

15.	Comp. App. (AT) (Ins) No. 322 of 2021	Bank of Baroda Vs. Asahi Industries Ltd & Ors. With	Ravi Raghunath	Bindu Bhatia-RP Ankur Kumar-R2 Milan Singh Negi-R3 Prateek Gupta-R4,5 &10 Vaibhav Tyagi-R6,7 & 9 Lokesh Malik-R11
16.	Contempt Case (AT) No. 13 of 2021 in Comp. App. (AT) (Ins) No. 322 of 2021	Bank of Baroda Vs. Safex Realtors Pvt. Ltd. & Ors.	Ravi Raghunath	Abhijeet Sinha-R1-4 Pushpendra Singh-R1 Abhirup Das Gupta Milan Singh Negi-R3 Bindu Bhatia-R5&14 Lokesh Malik-R13 Prateek Gupta-R6, R7 & R12 Vaibhav Tyagi-R8, R9 & R11 Ankur Kumar-RP

After rising of above Bench and Chennai Bench

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Mr. V.P. Singh, Member (Technical)

For Orders

17.	I.A. No. 1153 of 2021 in Comp. App. (AT) (Ins) No. 633 of 2020	State Bank of India Vs. Athena Energy Ventures Pvt. Ltd.	Sanjay Kapoor	Ramesh Babu Palutla
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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar